NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

Diary No.564/2017 In T.P.No.12/2016 (C P No.161/2013)

Under Section 420 (2) of the Companies Act, 2013

In the matter of:

Inder Chand Pincha

... Applicant/Petitioner

-Versus-

Ketela Tea Co. Pvt. Ltd.

... Non-applicants/Respondents

Coram:

Mr Justice P K Saikia, Member(J)

ORDER

Date of Order: 25th October 2017

Mr A.K. Srivastava and Mr A. Baruah, learned Advocates are present on behalf of the applicant/petitioner. None present for the non-applicants/respondents.

2. List this matter on 13.11.2017.

Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

nkm